Supply of Water in Villages

|2845A. DR. LOKESH CHANDRA:
SHRIMATI AMARJIT
KAtJR:
SHRI ROSHAN LAL:
SHRI P. N. SUKUL:
DR. (SIRIMATI) NAJMA
HEITULLA:

Will the Minister of WORKS AND HOUSING be pie; sed to state:

- (a) the progres so far made in Rajasthan village.'; for the supply of water; and
- (b) whether raditional lakes, reservoirs, pends and wells will be renovated to provide water to these villages?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND WORKS AND HOUSING (SHRJ BHISHMA NARAIN SINGH): (a) The Government of Rajasthan has rei orted that out of the 19,803 identified problem villages as on 31-3-80, the number of problem villages provided with drinking water facility during 1980-81 and 1981-821 (up to September, 1981) is 2402 and 1623 respectively

(b) It has alsi> been reported by the State Government that traditional sources are beinij utilised after necessary improveme ts to meet the drinking water demand in problem areas.

Supply of Enriched Uranium by USA for Tarapur Atomic Plant

±2845-B. SHRI MULKA GOVINDA REDDY: Will the Minister of EXTERNAL AFFAIRS be pleased to • state:

(a) whether the United States Government have now agreed to supply

fPreviously Unstarred Question 2573, transferred from the 24th March, 1982. fPreviously Unstarred Question 3662, transferee 1 from the 25th March, 1982. enriched uranium for Tarapur Atomic Plant which was earlier approved by the Carter Administration; and

(b) if not, what steps are being taken to enforce the agreement that was entered into between India and the United States of America with regard to the supply of enriched uranium for Tarapur plant?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI P. V. NARASIMHA RAO): (a) No, Sir.

(b) The future of the Agreement has been under discussion with the US Government. A report on the talks on this subject at the official level is now under active consideration of Government and a decision will be announced as soon as it is made.

12 Noon

FAREWELL TO RETIRING MEMBERS

MR. CHAIRMAN: Hon. Members, today I bid farewell, on behalf of the House and myself, to the hon. Members who are retiring after completion of their six years with us. Some of them, I notice, may be returning and I am very glad that they may be with us again. Those we bid good bye, will be sorely missed in the House where they were with Us as colleagues for as long a period as six years. The friendships that we developed will, of course, continue in life, but the daily contact and company will be missing. We shall also miss their contribution to the Affairs of State and the readiness with which they shouldered all the responsibilities which membership of a House of Parliament brings. In particular, we shall miss some who always took prominent part in our deliberations. They were always ready and willing to shoulder responsibilities as members of Parliamentary Committees and otherwise also. They helped me a great deal with their advice and suggestions.

[Mr. Chairman] Some of them were experienced parliamentarians even before their present term. The leave taking is being done a little before the expiry of their term. But this is inevitable, because the present Session was to close today. It has been extended for three more days, but I shall not be avafable on the last two days, having accepted an engagement outside Delhi on the assurance that the House will not be sitting. On my behalf, I can only say that all the Members who are due to retire, to whichever Party they may have belonged, were equally dear to me and I shall remember them for their unfailing courtesy to me and to my colleagues We did have a few differences, but in the rough and tumble of pol'tical discussions this is bound to happen. I hope that they will remember aM the nice things that happened in the House and forget any unpleasantness in which they were directly or indirectly involved. I wifh them all well in life.

Among those who are going out, I may mention only one name and that is my co'league and Deputy Chairman, Shri Shyam Lai Ladav. I notice that he has already been nominated again for election and I hope that he will be back with us in the House.

I bid them goodbye on behalf of all of you. If anybody wants to say anything, he is welcome.

SHRI PILOO MODY (Gujarat): Mr. Chairman, Sir, I would like to associate myself, for a change, with every word that you have said, and I wouM also like to express my sympathy for those who will no longer be here. It is indeed tragic that the manner in which the rough and tumble of politics, as you referred to, takes place in this country, we are here in a position where we stand to lose some very valuable eoVeagues, some very great contributors and some great parliamentarians. The tragedy of the political situation, Sir, is that many of our

friends from this side of xne House will be replaced by tome friends on that side of the House and that, you can understand, is the genuine political tragedy of this country. But this-ia a fact of life and that we have to accept and in accepting the fact 1 hope some good sense has prevai'ed and that the ones that will be replacing the ones that are ne.re. will be at least as good if not better, than the ones that are here I would like to bid my farewell to tnose iwhi are leaving although the House is in session in the next three days

Sir, you have bid your fareweU already. I want o assure on behilf of the entire House, including the Leader, Sir, that in your absence we will take good care of the proceedings of the House.

SHRI P. RAMAMURTI (Tamil Nadu): Mc Chairman, Sir, I wish to associate myself with the sentiments expressed by you and Mr. Piloo Mody.

MR. CHAIRMAN: All of it. All of it, what Mr. Pi'oo Mody said?

SHRI P. RAMAMURTI: Most of it, with most of the sentiments that Mr. PilOo Mody expressed. I have been prevented by the doctors from participating in this session, but, nonetheless this is an occasion which I cannot afford to miss. After all, when we > lose our colleagues, it is a poignant occasion and one feels very bad about it. For example, we will be missing Mr. Bhola Paswan, one of the stalwarts of this House, and one of the stalwarts of the national movement. We will also be missing Mr. Nanda. We will be missing Shrimati Purabi Mukherjee, Shri Shahi, Shri V B. Raju and Shri Rasheeduddin Khafci. With him I have been associated not i only as a colleague in this House but in activities outside this House also. I wouM like to point out that on tfae other side of the House we will be missing Mr Charanjit Chanana, with whom I have had the pleasure of

measuring swords not only in this 1 H, use but outside also. I am very | sorry that I measure swords with him. Once again, j;ir. . .

SHRI B. D. KHOBRAGADE (Maharashtra): What about Mr. Sisodia?

SHRI P. RAMi MURTI: Unfortunately, I did not h ive any occasion to measure swords w th him. But with Mr. Chanana, I h id a of occasions to measi.re sw-rds in number this House; many time;. Anyway, Sir, for those persons who may not be coming back, { would lik« to point out that ! Parliament is ni>t the only forum where we can re. der service t. our peop e and to our country. There are other fields in thii country which are equally, if not m)re important, in order to rouse tie people of this country and make them fight for their i rights. sur<, they will be able i to participate in s ich activities. I wish them all 1-ng life and service to our country and to 01 r people and I wish them a'l Au Rev dr. Thank you.

MR. CHAIRMAN; Shrj Raju. (Interruptions) I am sorry. Those who are not retiring vill speak first. Mr. Gopalsamy.

SHRI **GOPALSAMY** (Tamil Nadu): Mr. Chairman, Sir, I wish to associate myself with the sentiments expressed by yo\ rself and other hon. Members, with vords of appreciation and good wishes to the Members who are Parting company with dear colleagues 1; always painful. Our hearts are overwhelmed by the weight of sentiments. Most of the Members who are retiring now, have entered this House in the first part of 1976 and they have witnessed many vicissitudes and many topsy turvy changes in the political arena of our country, during 1976 and 1977 and again during 1979 and 1980. On 1 lese occasions, representing different ideologists and political parties, they have expressed their

views and they have voiced their views under the high dome of 'this august House. This House is called the House of Elders Mr. Bhola Pas wan Shastri is an eider Member. When I say elder. I do not mean the age only, but I mean also the wkdom and knowledge, the attitude and approach. Of course, we have great admiration and regard for our Deputy Chairman. We are ail fully confident that he will come back. We can never forget the finest contributions of Mr. Sankar Ghose en matters of finance, or that of Mr. V. B. Raju on matters of Centre-State relations, or that of Mr. Nanda, who is always soft-spoken mild-mannered and courteous to all. We can never forgst the fiery speeches, the fire-brand speeches, of Mr. Shahi. Of course, he is- always courteus to all. Mr. L. K. Advani personifies the-finest traditions of this House.

retiring Member*

SHRI B. D. 'KHOBRAGADE: He is coming back.

SHRI V. GOPALSAMY: He Is coming back. From the Treasury Ben-hes, Mr. Sisodia and hon Mr. Chanana are retiring. always been courteous to all the Members. And I have a great regard for Mr. N. N". Pandey; though he has been in this House for a short duration, I will ever remember his hard work, hi? meticulous work and study. Sir, I have no time to pay my tributes individually to all the Members. All the Members who are retiring contributed' well to the Parliamentary system. Many of them may come back. Some of them We-cannot make any may not come ba"k. "Brooks'. 'Men may come and men may »o; but I go on for ever' Likewise. Members may come and Members may go, but this institution remains for ever. I This is not the only forum in which we can serve the society Wherever they go, whether they come back or not, I am sure, they will endeavour, they will devote aH their energies for the cause of social justice. I wish

[Shri V, Gopalsamy] them all long, long life. I wish them all prosperity and happiness. I am **ffure,** they will devote their energies and efforts for the cause of social justice.

Farewel to

SHRI DINESH GOSWAMI (Assam): Mr. Chairman, Sir, parting is always sad and so this occasion to a certain extent is a sad and solemn cVie, but the fact remains that one who comes to the parliamentary life must accept it as a normal thing. Some of members who are retiring will un doubtedly come back and probably bid a good-bye to u_s two years from now-Hon'ble Deputy Chairman is undoub tedly coming back, Mt. L. K. Advani is coming back and a humber of others are also coming back, but this House will surely be poorer by the absence of the persons who are retiring and, particularly, whose contribution debates in parliamentary life has been of immense value. As has been alreadysuggested, Mr. Bhola Paswan Shastri is fighting an election battle. We hope he will come back. But in him tem porarily we will miss a figure whom all sections of the House respected. In this House there are very few persons who can the subject of talk on economics and Mr. V. B. Raju and Mr. Shankar Ghose, who are the excel lent speakers, did contribute a lot on economic subjects; we will miss them. We will miss Mr. Nanda. and it unfortunate that the House will be poorer by three lady members. Shri-Shrimati Purabi mati Azlza Imam. Mukhonadhvav and Shrimati TJshi Khan. As has been said, we will also miss Mr. Shahi. From the indeoetodent group we will misrc three out standing speakers, outstanding contri butors in Professor Rasheeduddin Khan who has an authoritaYive know ledge on external affairs. Rhri B. N. Banen'ee who has an authoritative knowledge on the rules of procedure of this House and also Shri Pratap Singh whose Bhanu contribution in agricultural matters was really of immense value.

Coming to my State, we will be in difficulty because our State will not be represented by two members and for this I definitely put the entire blame on Mr. Pranab Mukherjee. We will miss Shri Bipinpal Das whose contribution on economic matters and also on external affairs was really of value. His seepches were heard with attention. And we will miss Mr. Abdul Malik. We hope they will come bark after the present turmoil in Assam is over. From the ruling party Mr. Narsingh Narain Pandev. whose contribution was very very effective, we will miss, but I hope this will be temporary and when I will leave this House he will come back. We will miss Mr. Sisodia and Mr. Chanana. I do not know whether we are missing them because both of them can continue to be Ministers for" six months without being a member of Parliament and I hope they will continue to do so, and by that time they will come back to the House.

retiring Members

SHRI PILOO MODY: Through byelection in Assam.

SHRI DINESH GOSWAMI: We Will miss also Mr. Gurudev Gupta, a person whose contribution in the literary field is very well known.

Sir, undoubtedly, all these persons who will bid a good-bye temporarily > to the Rajya Sabha will continue to make effective contrtibution to the political and social life in their respective fields. I wish them all well, long life and also continued contribution to the national cause.

श्री जगवीस प्रसाद माथुर (उत्तर प्रदेश): श्रीमन्, मेरे अन्य कई सहयो-गियों ने व्यक्तिणः सबको वधाई दी है। इस हाऊस से जो रिटायर हो रहे हैं उनके सम्मान में अपनी और अपने दल की और से अपनी आवाज मिलाना चाहता हूं। जैसा कि सबने कि कहा है बहुत से लोग ऐसे हैं जोकि पुनः वापिस आ जायों ने , जैसे यादव जी हैं, या उद्यर से भीष्म नारायण सिंह जी या कुमुद बहित वह तो आही चुकी है। या मेरे वरिष्ठ नेता आहवाणी जी हैं। उनका तो मैं पहले ही स्वागत करता हैं।

परन्तु जो बास्तव में हम लोगों से छूट जायेंगे, याद तो उनकी बनी रहेंगी मिलने का हमेगा एक सुखद दृश्य होता है और बिछोह हमेगा कुछ न कुछ थोड़ी सी खिन्नता छोड़ जाता है। निस्तत्वेह हम आने साथियों को छोड़ कर बिन्न होंगे। उनकी याद बनी रहेगे। इयर के और उत्रर के, कई लोगों से मेरे मिश्रा के संबंध रहे हैं।

श्रोमन्, अभी पाण्डेय जी का उल्लेख किया गया । मुझे को आशा यही है, जो गोस्तामो जो ने कहा, कि पाण्डेय जो जसे व्यक्ति शोध्र वापस आ जाएंगे। मैं सब का नाम तो नहीं लूंगा लेकिन हमारी जो तीन बहिने अजीजा इसाम जी, श्रीमती मुखर्जी और इधर से जो बहिन हैं

श्रीमती कतक मुखर्जी (पश्चिमी बंगाल): मैं नहीं जा रही हूं।

श्री जगधीश प्रसाद सायुर : तीनों बहनें जा रही हैं कहने में कुछ गड़बड़ हो गई हैं—गायद चार बहिनें, जा रही हैं, श्रीर कम से कम इस से सदन को शोभा बढ जाएगी, शोभा से मतलब ऊपर की शोभा।

में खास कर थी वार्जी, जो अभी तक नामिनेटेड सदस्य थे, उन के संबंध में कुछ कहना चाहना हूं। वे इसी सदन के सेकेटरो-जनरल रहे और जब कभी कठिनाई उपस्थित हुई उन्होंने नियमों के अनुसार हम लोगों का मार्गदर्शन किया है। मैंने उन के साथ कमेटियों में भी काम किया है। जिस कमेटी में वे रहे उस कमेटो में उन्होंने बहुत ही सुदर रोति और योग्यता से हम लोग जोकि सदस्य के रूप में आए, और स्वभावतः हमारी अपेक्षा उन की जान-कारी अधिक होती थी तो उन्होंने हमारा मार्गदर्शन किया।

मैं अपनी और से अपने सहयोगियों की ओर से एक वार पुनः उन मिलों के जो वास्तव में हम लोगों को छोड़ कर जा रहे हैं प्रति सम्मान व्यक्त करना बाहता हूं और यह अपेक्षा करता हूं कि वे लोग सदन के बाहर जाने के पश्चात भी राजनीति में अवश्यमेव सिक्तय रहेंगे, जैसे श्री नन्दा जी या पासवान जी है, जिन की राजनीति के अन्दर गहरी रुचि है, जिन्होंने देश का मार्गश्न किया है, समाज को सेवा की है। उनका वह मार्गदर्शन और सहयोग हम लोगों को किसी न किसी रूप में अवश्य मिलता रहेगा।

SHRI R. RAMAKRISHNAN (Tamil Nadu): Mr. Chairman, Sir, on behalf of my party a*id myself, I associate myself with the sentiments expressed here. Sir, all good things must come to an end. It is unfortunate indeed that for some of us, this retirement or leaving this House has got the same significance as the one that one has when one retires from an official career. Sir, as a stutdent of literature this reminds ma of Charles Lamb and Charles Dickens. Both of them—one in fee Essays oil Elia and the other m the Essay on Retirement—have said that on the day they retired, they felt as if they were glued to their seat and rued the next morning when they would not be finding themselves in the same seat.

[Shri R. Ramakrishana]

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Sir, I have been in Parliament for two years. The atmosphere created here, both inside the House and outside the House, is so enchanting that one really does not wish to leave it for ever. these are facts of life which we have got to accept. Though it will be invidious for me mention names of the Members who are retiring, I cannot forget the waxing eloquence of my elder friend, Mr. V. B Raju, who, on many occasions, j despite the differences of opinio, has I waxed eloquent on various subjects. So also has Mr. Sankar Ghose, whose contribution in the fields of finance and economics cannot be forgotten. I | am singularly unfortunate as I am los- j ing two friends, sitting on my left and right. On my right, Pattiam Raj an, the young and exuberant CPM Member from Kerala, will not be coming and on my right, the erudite Prof. Rasheeduddin Khan, who, I, hope, will get re-nominate by the President.

Of Ourse, Sir, it will not be necessary for me to welcome the giants (and stalwarts who are coming back—the popular Deputy Chairman, Mr. Shyam Lai Yadav, Advaniji, my friend in the ruling party, Field Marshal Khan and all others who are likely to come back here. I would only say that I join all the Members of the House in wishing them all a very happy retired life and hone some of them will come back sfnd serve to contribute to the national cause.

श्री लाडली मोहन निगम (मध्य प्र'देश):: सदर साहब, मझे ऐसा लगता है कि इस गुम्बज का यह दुर्भाग्य है कि हर दो वर्ष के बाद यह मंजर देखना पड़ता है। ब्राह्मी जिस उताबले स इस के अन्दर दाखिल होता है, उतनी ही बेकली लेकर यहां से जाता है वहस के दौरान नोक-भोंक लाजमी है, कुछ शिगाफ बन जाते हैं लेकिन, ग्रजीब

फितरत है इस सदन की, कि जो शिगाफ लगाता है वहा उसका मरहम भी बन जाता है। मझे ऐसा लगता है, शयद यह जिंदगा का सब से बड मदरसा है जहां ग्रदमा जाने वा सहा तहजाब साखा है। मुझ से कुछ बहुत बड़े लाग है जा जा है है, कुछ नए आ एरे। में इ.स. हाजा ताह विकास हा है वह जा नहीं हा है। बल्वि इस की सदन का जा कहाना या वह फाज से अब वास्तान बानि जा रहा है, उस का हर कहा हुझ लफ्ज--हम रह, न पह, वह रहे, न रहें - यहां के श्रीभलेख गारों में सु क्षित रहेगा । हम उन का मूल्यांकन तात्का लिक ताः पः क ते हैं जितने दिन उनके साथ उहते हैं. लेकिन उन का असला मृत्यांकन जब इस वेकला को लेका वह बाहर जायेंगे तब समाज श्रीर ग्राने वाला पाढ़ करेगा । ग्रार मझे पूरा भरोता है आर यह यक्तान में पूरी बुलन्दी के साथ कह सकता हु, जिल्हा । झ को गुजिस्ता सलों में हुआ है उस के रहते हर वह शख्स जिस के साथ मैंने दुख-सूख, खड़े माठे सभी तरह के स्वाद चर्खे है वह जिल्दमा के बाइन्दा इम्तिहान में योर भी खूबसूरत बन कर निकलेगा। यहां पर पिघल। हम्रा सोना समाज की भट्टा में जा रहा है अंद उस साने को मैं सलाम करता हं इस विश्वास के साथ कि वहां से वह कुदन बन कर निकलेगा और ग्राने वाली नस्त, कौम ग्रार मुल्क के लिए मशाल का बाम करेगा । इन्हीं अल्फ ज के साथ में किसी इन्सान खासकी अकीवत में कुछ नहीं कहना चाहता, इन सब की सामृहिक बार मण्तकी अकीदत में अपने ये बल्फाज ध्रपने ये दिली जज्बात पैश करता है। श्रार यहां है मेरी तम्मना कि वह शस्ति-यत इन में से जिन की जो थी, इन की ख्वियां मझको इस बात के लिए प्रोरित

करतो रहें जितने भो दि। मुझ को अब इस सदन में रहता है, मैं काणिश करूं कि उन के तराके से बा सहूं ताकि उन के चनाये हुए, उन के दिवाये हुए रास्ते, जिन ने यह नदा मानामान हुना है, और भो आगे बुल्दा पर चन सकें। इन्हों अल्फान के सथ, अध्यक्ष महादय, मैं आप का बहुत कुकना आन करता हू और आने समा सावयों को जो जा रहे हैं आरा सनाम पेश करता हं।

SHRI SHRIDtfAR WASUDEO DHABE (Maharasl tra): On behalf of *my* party, Mr. Chairman, Sir, I fully associate *my: elf* with the sentiments expressed by various speakers cfei this occasi»n of bidding farewell to the Membe s who are retiring.

Sir, many stal warts and friends are retiring. Som< of them from the ruling party have een my friends fo_r a long time, like »rof. Kamble, Mr. B. M. Deshmukh md others. Fr[^]m my own party ;lso are retiring a large number of colleagues like Mr. Raju, Mr. Nanda and Mrs. Aziza Imam and others. Also one stalwart whom I will be missing is Mr, N. P. Shahi, who is speaking almost every day.

Sir, this is ah institution to pre--yaerve democracy i nd whatever political differences w; might have and even though sonetimes the discussions become hot, an atmosphere of cordiality and friendship has always been permeatinr throughout this House including h our relations with Mr. Chairman anc Mr. Deputy Chairman. I am parti ul?irly sad because many of my colleagues with whom I worked for a long time are retirftig this time. I fully associate myself, along with my p trty, with the sentiments expressed by other hon. Members and wish all the retiring Members much more happy and prosperous life and irore service to the nation through t iem.

Thank you, Sii

श्री शरीफुट्टीन शारिक (जम्मू ग्रौर काश्मीर) : जनाव ग्रानरेविल चेयरमैन, इन ग्रजीज दोस्तों, जिन्होंने हिन्दुस्तान की ग्रवामी जिन्दगी में ग्रपने नक्श छोड़े हैं, उनके बारे में मझे जैसा एक कमतरीन ग्रादमी बात करने की जसारत करे तो श्रजीब लगता है, लेकिन ग्राप की मौजदगी में मैं यह गुस्ताखी करने का फख्र हासिल करूंगा । इन लोगों ने अपना खने-जिगर जला कर हमारे लिए जो रास्ते रोशन किये उन के लिए हम सब, चाहे किसी पार्टी से ताल्लुक रखने वाले हों, हमारी गर्दनें एहतराम से झकती हैं। अब जो लोग बापस ग्राने वाले हैं उन्हें हम दिल की गहराइयों से खजामदीद करते हैं और जो लोग यहां से जा रहे हैं हम उन के लिए दस्तबद् हैं, वह जहां कहीं भी हों और जिधर भी हों उन को जिन्दगी की य लातरीन जगहें मिलें ग्रीर उरूज हासिल हो ग्रीर उन से मेरी गजारिश है कि वह एक बार फिर हमारे समाज में जा कर सियासत के गिरते हुए मयार को बलन्द करने की कोशिश में अपनी निजी सला हयतें बरुएकार ला कर हमारे रास्ते में विछाए हए कांटों को साफ करें ताकि मजीद इस कौम के पावों में श्रावले न पहे। मैं यह कहते हुए उन्हें सलाम करता हूं।

†[شورف الدین شارق - (جموں و کشمور): جذاب انوبیل چیوسین - ان عزیز دوستوں جلہوں نے علدوستان کی عواسی زندئی میں اپنے نقوش چیورے شیں ان کے بارے میں مجھے جیا ایک کمترین آدمی بات کونے کی جسارت کرنے بر عجیب لغتا کے حال کی سوجودگی میں کہ گستاکی کونے کا فعضر حاصل کریں تا - ان لوگوں نے اپنا خون کئے عیر ان نے لئے دو واستے روشن کئے عیر ان نے لئے دو واستے روشن کئے عیر ان نے لئے دو واستے روشن کشی پارٹی سے نعاق رکینے والے عوں هماری گردنیں احدام سے جھکتی هماری گردنیں احدام سے جھکتی

ھیں انہیں ھم دل کی گہرائیوں سے خره آمدید کہتے هیں اور جو لوگ یہاں سے جا رہے ھیں ھم ان دست بدما هیی که ولا جهان بهی هوں اور جدهر بهی هوں زندگی کی اعلا ترین جگهیں اور عروب حاصل هو اور أن سے گؤارش هے که وہ ایک بار پھر همارے سماج میں جاکر سیاست کے ھرئے معیار کو باقد کرنے کی سیس اینی نجی صلحتوں کو بروٹے کار لا كر همارے واستم منهن بحهائم قوم کے پاؤں میں ميدر يه کهتر هوئے

Written Ansuxrs

SHRI B. D. KHOBRAGADE: Mr. Chairman, Sir, I would like to associate myself with the feelings and sentiments that you have expressed and also expressed by other Members or representatives of different political parties in this House. As is said earlier, parting is always painful; and in this case also it is quite natural that parting should be painful. We are losing quite a few stalwarts who have made their contribution to the proceedings of this House. There are some persons whose names have already been mentioned, like Mr. Raju, Mr, Nanda, or from Maharashtra, Mr. N. M. Kamble, Mr. Bapurao Deshmukh, who will not be here in this House again. Mr. Pandey has also made a good contribution. He was here only for two years. I do not know why he could not get renominated by his party. That is a problem for his Party to consider. And also I am very sorry for our friends Dr. Chanana and Mr. Sisodia. I had very good and cordial relations with both of them and they have always tried to solve the problems that I have referred to them. I would be missing them very much. I do not know whether the Leader of the Opposition, Mr. Bhola Paswan Shastri,

will be coming back or not. He belongs to a backward community and he has been raising questions and problems of backward classes. I am happy our Deputy Chairman, Shri Shyam Lai Yadav, and BJP Leader, Mr. Advaniii, both are coming back. I am sorry lor Mr. Shahi that he will not be here to assist us, to guide us. I hope Mr. Shahi will be back here, if not in this election, after two years; and we hope we will be having his guidance, advice and contribution to this House. I bid farewell and wish them success and health in their future life.

SHRI B. V. RAJU (Andhra Pradesh): Mr. Chairman, Sir, kindly permit me to express my deep gratitude to the kind sentiments expressed by you and by the leaders of parties on OUF parting company here, T go" back with a mixed feeling after having been here for the last 12 years. I am sad that I am losing the opportunity to sit with my colleagues here under the sheltered roof and participate in the debate and the proceedings. As Nehru put it very correctly, democracy is the success of discussion, debate and dialogue. That is the instrument. I may not have that opportunity here. But the other satisfaction is that I will have ah opportunity to watch the proceedings of the House from outside, that I can have a better perspective. In fact, my friends and colleagues who are'|». parting company, and myself, have no regrets; we have no regrets. We carry from here a rich experience; and that is a great asset if we can utilize it for improving the quality of politics in this country.

Mr. Chairman, we have had, and particularly I have had, the greatest attention or care bestowed on us by the Chair. I am very much grateful to the Chair. I had the opportunity to be guided by three Chairmen: Mr. Pathak, Mr. Jatti and yourself. Sir, very enlightened people. I should take the opportunity of complimenting and also expressing gratitude to the staff which has given the best of co-operation. In my public life,

administration, in th< State and here, I have not come a ross comparable compliment of staff which really is brilliant, not only Irilliant but also very co-operative, aid in fact if this could be extended '0 the executive machinery, I thin]-, the country's citizens will be mucii happier.

On this occasion let me just put in a cryptic way the -xperience that I am carrying and *ko the critical observations that I, im making without taking much tine of the House. Parliament is the supreme political institution which miRy is the holding power of the nation's unity. If this structure is weakered, if Parliament is weakened or ii s importance is eroded, I am afraid about the future of this nation. So it is the duty of every one to keep the sanctity and importance of this institution. We have got two Ho ises. This is the Council of States, and our constituency is the State \ssembly. I have not had the satis faction, I am not going with the sat sfaction, that this House has taken c ire to protect the interests and privil ges and autonomy of the constituencies. I wish some thought is given to this. Our pattern is not the West Minster pattern in the political insti"utional structure. In U.K. they have 'he House of Lords and the House of Commons based on class concept. Here we have the House of the Peop e and the Council g of States. I would wish that this House, therefore, akes great care of the interests of th; States. I do not want this House t be a carbon copy, a distorted carbon :opy, of that House. It has its image, it? identity, its relevance and its importance. Therefore, let this House take care that the autonomy of the States is not eroded. That is most important.

The second thing is we have to achieve that sta'us of making the Opposition realise that it is the Gov-ernment-inwaitin;. When the day comes, it has to be conscious that it is the Government-inwaiting. There **_**hould be greater rapport, atad I put it for the better contribution of this

W RS-7.

House, to the polity, that a new informal institution should develop or should emerge as the institution cf leaders. The Leader of the House should take care to see that he main tains the closest rapport and contact with the leaders of Opposition not only in the day-to-day affairs but in all matters of national importance. This practice should be initiated and strengthened. If the leaders of the Opposition parties in the House and the Leader of the House could maintain that closer contact and watch and rapport, I think, Sir, your work will be more lightened and I am sure that they will come to your assistance in making the work of this House more fruitful. I have had the best of time here and I have learnt a lot and it is always my patriotic duty to see from outside that the dignity, the sanctity, of this House is kept very high.

NARASINGHA PRASAD NANDA (Orissa): Mr. Chairman, I will remember with deep gratitude the utmost consideration shown to me by you, by the Members of the House, the Secretary-General and his team including the Reporters. In this short sojourn of six years in the long march of life, Parliament became my place of action and in the interaction of the five great elements, false ego, intelligence, the unmanifested, the ten senses, the mind, the five sense objects, desire, hatred, happiness, distress, and their aggregate, the life symptoms and convictions. I, as a creature of circumstances and as one belonging to the class of fallibles, felt a deep sense of involvement in this most useful institution.

Sir, I learnt much more than I contributed to the deliberations of this House. My humble contribution in passing may not be of a permanent or durable nature either to this system or to the polity, as has been in the case of Mr.

I entered Parliament pledging to bear true faith and allegiance to the Constitution, as by law established, that I will uphold the sovereignty and

[Shri Narasingha Prashad Nanda] integrity of India, and that I will faithfully discharge the duty upon which I was about to enter. It is for you and the continuing Members of the House and posterity to judge our performance towards fulfilment of this pledge.

I again express my deep gratitude to you and Members of the House.

SHRI K. K. MADHAVAN (Kerala): Sir, I plead guilty if I am speaking the truth instead of self-deception. Sir, I stand disillusioned by the time I retire from the House. I entered this House -in 1976 with the highest appreciation and respect for Parliamentary Democracy and democratic institutions. And the same level of respect I still hold for them. I had to fight every time to catch the eye of the Chair right from the days of our former Chairman, Shri Jatti. On one occasion I had, by way of a joke, to tell him that his turban, which he began to wear in later years, prevented his seeing me because the knob of the turban was on this side. And that prevented my catching his eye. But when he had no turban and had a Gandhi cap-I was then just sitting under his nose at the entrance—then also I could not catch his eye. I do not know how I fared better in your

MR. CHAIRMAN: You may unburden yourself.

SHRI K. K. MADHAVAN: One of the reasons which disillusioned me is this. I thought that the Question Hour of this House is really Question Hour. Unfortunately, our questions are not questions and our supplementary questions. Most of them are speeches. I was strugeling very hard to see that Question Hour actually retransformed into Question Hour. But I failed. On my part I was asking questions only as questions.

Another point is, politics of reason which should have guided the delibe-

rations of this House. Either because of convenience or because of compulsion of circumstances, politics of reasons has given way to politics of convenience instead of politics of conviction. That is why many people are not on this side. I do not want to say anything more on that. Sir, I have watched with interest and with an element of curiosity how people behave differently when they are in the ruling party and when they are not in the ruling party. I had the experience of entering this House as a Member of the ruling party in 1976. But I have a much more pleasant feeling while being in the Opposition, because to be in the ruling party is easy, but to be in the Opposition is a little more difficult. It is more pleasant and more self-satisfying. These are the main things.

Another point that I would like to mention here is this: I will be retiring from this House. But I do not know whether I would be coming back to this House. It is because f of the dissolution of the Kerala Assembly. My nomination paper stands—and I hold it as vaild—in what shape or in what status, I do not know. I think I will have to take it up with the Election Commission or with the courts. By the time I filed the nomination papers, the Kerala Assembly was alive and by the time the date was fixed for the scrutiny of the nomination papers also, the Assembly was alive. But, very conveniently, the Governor of Kerala dissolved the House without

ecifying the time. The scrutiny as on the 17th. Usualy, the Assem-y is dissolved and tie time of dis-ilution is also indicated. But the overnor of Kerala to »k the freedom f dissolving the Assembly by her-;lf and it was not done by the resident because she wanted to do as early as possible

MR. CHAIRMAN:] think you can ght it out later.

SHRI K. K. MADHAVAN: We are oming to, and actually experiencing 1 state where the prwers of Parlia-nent are very gradu; 11}' and steadily jetng eroded.

Another very panful experience of mine during the 1; st six years was this: I was watching with interest whether on any particular day a member of the Scheduled Caste was presiding over this House. What prevented a member from the Scheduled Caste being se ected and placed on the panel of Vce-Chairmen of successive sessions? What is it that prevented this? I lo not know. Is It because there ax 2 no competent men? There is on gentleman, who is a Barrister and /ho has been the Deputy Chairman c? this House. But the painful thing for me now is that there is no answej to this questmen as to why, during the last six years, not even on one day a Harijan was " givan the opportunity to sit in the Chair. I will never choose to be in the Chair because rven for one hour in the Chair I will be much less free and here I am mu h more free. But the fact remains t at an untouchable 54 RS-8.

is still an untouchable in thi9 House so far as the Chair is concerned.

I think all the Members for the cordial relations that we have had and for the kindness and for the friendly attitude that they have shown towards me. Thank you, Sir.

MR. CHAIRMAN: Yes, Mr. Barman.

SHRI PRASENJIT BARMAN (West Bengal): Mr. Chairman, I offer my deep gratitude to you and to all other esteemed colleagues who have expressed their feelings of deep sympathy for us, retiring Members.

Before being elected to the Rajya Sabha, I was a Member of the West Bengal Legislative Assembly. But my terms there were short. I was a Member there for two terms, but on both the occasions my term extended to only one year because of the dissolution of the Assembly following President's rule. At least I am happy that this time I have completed my full term here in the Rajya Sabha.

Sir, as a Member of the Rajya Sabha coming from a backward region like North Bengal, in my humble way. I have tried to serve the cause of the nation, more particularly the cause of the weaker sections, and the backward regions like North Bengal. I must offer my deep gratitude to you, Sir, and the Deputy Chairman, Shri Shyam Lai Yadav, and other elderly Members of this House like Bhola Paswanji, Shri K. C. Pant and others, and our Leader of the House, Shri Pranab Mukherjee, from whom I have been able to get guidance always.

"I shall not take much of your time. During my tenure here, I have had the privilege of serving in three Committees, in the Rules Committee at first. But during my tenure of two years, Sir, no meeting of the Rules Committee was held. Then I became a Member of the Committee on the Welfare of Scheduled-

Castes and Scheduled Tribes. In "chat Committee I have tried to work hard along with other Members under the chairmanship of Shri Ram Dhan, then Member of the Lok Sabha. Then, in the Committee on Government Assurances I have had the privilege of serving for three years, first under the chairmanship of Shri Shyam Lai Yadav and later under the chairmanship of Shri Nageshwar Prasad Shahi. Under the able guidance of these two stalwarts, we have tried to work very hard, and perhaps the whole House knows that almost all the assurances up to 1980 have been cleared by this time.

I must say a few words about the officers who used to serve in the Committee on Government Assurances. They have given commendable service and worked hard along with us.

Sir, I may come back here or I may taot come. But wherever I go. I shall cherish in my memory the very sweet relationship that developed between yourself and myself and amongst all other Members here and also the officers of the Rajya Sabha, right from the Secretary-General down to the Members of Clas IV staff, including the Reporters and Stenographers who typed copies for us. This relationship I shall always cherish in my memory.

Finally, Sir, I wish all well. I wish you also very well and a long and healthy life and I wish that you further rise to some important position. (Interruptions)

श्री भागेश्वर प्रसाद शाही (उत्तर प्रदेश): नेयरमैन साहब, श्रापने घौर ग्रन्य साथियों ने जो भाव व्यक्त किये हैं मैं उनसे प्रपने की संबद्ध करता हूं और श्रापको विशेष तौर पर ग्रपनी और से धन्यवाद देता हं कि श्रापकी विशेष कृपा रही में उसे भूल नहीं सकता।

सभापति जी, मैं ऐसा समझता हं कि पिछले 12 सालों में पाठक जी रहे, जत्ती साहब रहे श्रीर श्राप हैं कभी किसी सदस्य को चेयरमैन से गायद ही कभी कोई शिकायत हुई हो और चे**यरमैन साहब के प्रति बहत ही ग्रच्छी भाव**ना रखते रहे। मैं पालियामेंट के स्टाफ के बारे में यह हमेशा भावना रखता रहा हं कि जितना योग्य पालियामेंट का स्टाफ है भीर जितनी तत्परता से पालियामेंट का स्टाफ काम करता है. यगर उसका शतांश भी नकल अन्य सरकारी विभागों के दूसरे अधिकारी और कर्मचारी कर लें तो देश में बहुत ही सुधार हो जायेगा ।

श्रीमन, मैं कई कमेटियों में रहा बार कमेटियों के साथ देश के विभिन्न भागों में गया, वहां हमेशा सरकारी अधिकारियाँ से कहता रहा कि आप लोग अगर थोड़ी सी नकल पालियामेंट के श्रधिकारियों और कर्मचारियों से कर लें तो जितनी कठिनाई सरकारी कार्यालयों में जनता को होती है वह कठिनाई बहत हद तक कम हो जाय । लेकिन मैं देखता हं कि उसका कोई ग्रसर नहीं हुआ। श्रीमन, मैं सेकेटी जनरल के साथ-साथ में तो कहता हं कि नीचे का जो लोएस्ट स्टाफ है पालियामेंट का वह भी बहुत करटियस. बहुत अपने कर्तव्य के प्रति सचेत ग्रीर इतना तत्पर रहता है काम करने में। ये लोग जो यहां खड़े रहते हैं धगर सदन रात भर चले तब भी खड़े रहेंगे, ऐसा शायद ही सरकारी कम-चारियों के किसी स्तर के लोगों में पायें। यह तत्परता, यह लगन और अपने कर्तव्यों के प्रति यह भावना, सबमें इसकी जगाने का प्रयास होना चाहिए और मैं . .

श्री पील मोदी : निवेदन करता हं मंत्रियों से कि वे भी यही करें। वे भी यही करें ।

श्री नागेश्वर प्रसाद शाही: में प्रणव मुखर्जी जी से कहता हं कि इस बात का प्रयास

करें कि सरकारी स्टाफ के ऊपर इसका कुछ प्रभाव और ग्रसर हो।

श्रीमन्, यह संसद क्योंकि देश की सर्वोच्च संस्था है और एक तरह से देश की भाग्य विद्याता भी है, इस लिए मैं चाहंगा कि यहां का स्तर अयर जंबा न उठ सके श्रीर ज्यादा तो कम से कम जो है, वह बना रहे. नयोंकि इसका असर होता है, इसका असर बाहर के लोगों पर होता है। अभी आज के ग्रखवार में देखें तामिलनाड श्रसेम्बली में डिप्टी स्पीकर और एक आपोजीशन के सदस्य <u>यें हाथापाई की नौबत आ गयी। श्रीमन.</u> यह देश के हित में हैं. चंकि यह संसद है, सर्वोच्च संस्था है इसलिए मेरा निवेदन है कि यह देश के और राष्ट्र के हित में है कि इस बात पर जरूर हमारी निगाह रहे कि हम श्रपने किसी काम से इस देश का न्यसान न करें। क्योंकि नवयुवक या जो यनि-वसिटी और कालेज के छात्र हैं वे इसको देखका उसकी नकल करते हैं और इसकी बढ़ी भारी छाप पडती है।

श्रीमन, मैं श्रपने विद्यार्थी जीवन से ही राजनीति में हुं। मेरा ख्याल है कि 12-13 माल की उम्र से जब मैं हाईस्कुल में था तब से में कांग्रेस का वालंडियर था . . .

एक माननीय सदल्य : फिर बन जाईये ।

श्री नागेश्वर प्रवाद शाही: उस समय कांग्रेस पार्टी में सभी पार्टियां शामिल थीं। कांग्रेस सोशलिस्ट पार्टी भी थी ग्रौर मैं जब काशी में विद्यार्थी बातो कांग्रेस सोशलिस्ट पार्टी के ग्राचार्य थी नरेन्द्र देव जी की शिष्यता में रहा , बांग्रेन सोशिलिस्ट पार्टी के कार्यकर्ताकी हैसियत से कांग्रेस में था। हम लोग उसके बाद जेल भी गये **धा**जादी की लढाई में, उस समय से हम लोगों का एक सपना था कि देश भ्राजाद होगा तो फैसा होगा । मैं उस पर कुछ कहना नहीं चाहता

लेकिन इतना जरूर कहना चाहता है कि संसद को चाहिए कि वह सपना न टूटे। धगर वह सपना ट्रेगा तो ग्रगल-बगल के देशों में जो हो रहा है वह शायद यहां भी न हों जाये वह इस महान देश के लिए बहुत ही दुखद होगा। श्रंतिम बात, श्रीमन्, में यह कहना चाहता हं कि यह बात सही है कि समाज के पछड़े वर्ग को, चाहे वह हरिजन हों, चाहे और पिछडी जाति के लोग हों, ग्रगर इस देश को बचाना है, समाज को रखना है, तो उनको बराबरी के स्तर पर लाना चाहिए ग्रीर हरेक प्रयास होना चाहिए कि पिछड़ा बर्ग जो है, वह बराबरी के स्तर पर झाए।

to Questions

लेकिन धगर उसको मुद्द, बना करके राजनीति में उसको मददा बनाया गया भौर जातिवाद के ऊपर ग्रगर दल ग्राधारित हुए, तो मुझे बड़ा भय है कि यह हिन्दू जाति जो है, क्योंकि उसी में जातिबाद ज्यादा है, यह हिन्द जाति जो है वह समाप्ति की ग्रोर जाएगी और देश को कितना बड़ा घहित होगा, इसकी कल्पना भी नहीं की जा सकती है।

इसलिए अगर अभी से इसका प्रयास नहीं हुआ कि जातिबाद को राजनीति में मुद्दा न बनाया जाए, तो बहुत ही घातक स्थिति ग्रा सकती है।

अंत में, श्रीमन, मैं श्रापको पून: श्रीर संसद के स्टाफ के लोगों को, प्रधिकारियों को, कर्मचारियों को धन्यवाद ग्रीर वधाई देते हए में अपनी ओर से कहना चाहता हं कि मुझे जो 12 साल में धनभव हम्रा है, मैं उसको चैरिश करूंगा और बाहर रह कर भी कोई श्रावश्यक नहीं है क्योंकि हम लोग जब **अपना शुरू-शुरू में राजनीति में आए** और कांग्रेस के वालंटियर बने, तो कभी सपना नहीं था कि हम संसद के सदस्य बनेंगे, लेकिन हम बाहर रह करके भी इस बात का प्रयास करेंगे कि संसद श्रपना स्तर बनाए**्रखे** भौर इस देश का कल्याण हो।

धन्यबाद ।

MR. DEPUTY CHAIRMAN: Mr. Chairman, Sir, I feel rather overwhelmed with the warm references that you, Sir, the Leaders of the Opposition Parties sitting along with me on this side of the House, and other hon. Members have made about me personally. I know it is more due to the generosity than of anything else that they have said these warm feelings about me.

Sir, I have had the honour of serving in this House for the last twelve successive years. In these years I have served in various capacities, as a backbencher, as a member of the Opposition, as a member of the ruling party, as Vice-Chairman, as Chairman of the Assurances Committee and lately as Deputy Chairman of this august House as also Chairman of the Privileges Committee.

Sir, I would not be revealing any secret if I say that my tenure as your Deputy in this House has been the most proud and rewarding period of my political career so far. I consider it my good fortune to have had the opportunity of serving as the Deputy of such a person of great eminence like you, Sir. You have not only extended to me the fullest of cooperation in the discharge of my duties as Deputy Chairman, but you have always treated me with cordiality and affection both inside the House and outside as your own younger brother. I shall even cherish your warm feelings for me. For me it has always been a pleasure to be in your company. You have not only been a ower of strength for me, but during these last two years you have helped me expand my vision and wisdom. Apart from your judicious background, you are a person with compassion, consideration and humane feelings to one and all. As you would have well realised by now, the position of a presiding officer is very delicate and in many respects an unenviable task. I do not claim

I have been able to fulfil this task to the entire satisfaction of all the hon. Members of this House. On this occasion of bidding farewell, I can only beg forgiveness for any of my unintended omissions or for any remarks that I may have made during my brief period as Deputy Chairman. I can assure hon. Members in this House that it wasunlike our Editor friend, Sardar Khushwant Singh who profusely pours out two full columns every week in his paper "withmalice towards one and all"—completely without any trace of malice.

to Questions

In the very nature of Rajva Sabha, onethird Members retire every two years and it is after long struggle and continued political activity that we come to this House. It is a rare proud privilege and great opportunity for all of us to serve in this House, to contribute our mite for the betterment of the country. Anyhow, there have stalwarts who continued to serve the House for decades and decades. I had the honour to sit in this House with some of the doyens of Indian Parliamentary life. I have watched with keen interest their performance in this House.

I feel it my duty to record my deep sense of gratitude especially to Madam Prime Minister, the Leader of the House and the Minister of Parliamentary Affairs for the utmost co-operation extended by all of them in the conduct of business in the House. I am greatful to the Prime Minister for all the confidence she reposed in me and for the co-operation she extended to me in the discharge of my responsibilities as Deputy Chairman. She has always been kind, affectionate and courteous to me not only in the House but outside also. That goes to show how much respect she has got for the Parliamentary institutions and its functionaries. I must express my special thanks to the Leader of the House, Shri Pranab Kumar Mukher-jee, who has helped me greatly in the discharge of my onorous duties. The House knows it well that he has

managed to be present in the House in spite of his heavy responsibilities. With his amiable behaviour, he has been able to win the confidence of Members of all groups.

I am really grateful to the leaders of various partie? and groups for their unstinted coi rtesy and co-opera-tion without whicl is would not have been easy to car y on the business of this House. At ;imes I had to face the anger of son 3 of the Members, but I know they \'ere not angry with me within their leart but only in order to articulate the points that they wanted to rrake in the House. I express my than is to all the Vice-Chairmen—which number we have increased from fo.ir to six—who were always readily available, at great personal inconvenie ice sometimes, to preside.

I would be fai ing in my duty if I do not say a word of praise and thanks to the efficient a id excellent services rendered to me by the Secretariat staff. Fortunatel/, we have a comparatively young ind energetic Secretary-General ii Shri Sudarshan Agarwal. He and his band of officers and staff have been of immense assistance to me ir: the discharge of my responsibilities ia various capacities.

I once again Jiank you, Sir, for the consideration and courtesy that I received at your hands atad I do hope I will continue to enjoy the same affection that y m have showered on me in future al; o.

THE LEADEH OF THE HOUSE (SHRI PRANA* KUMAR MUKHER-JEE): Mr. Chairman, Sir, on my own behalf aid as Leader of the House, I associate myself with the sentiments expressed by the Deputy Chairman, who is retiring, the leaders of the various groups and some of the retiring Members. It is pleasant to note that some of the retiring Members lik, Deputy Chairman, Shyam Lalji, >ur good old friend, Shri Advani and some others are expected to c me back and join us. In fact, Sir, when we are saying

good-bye to others, perhaps, it would not be out of occasion to welcome at least thi'ee of our friends who retired, but who have come back; perhaps, we can welcome them back to the House; Miss Kumudben Joshi, Mr. Sahu and our good old friend, Mr. Makwaria.

Sir, on an occasion like this it is natural that we go back to the days when we entered into this Chamber, obviously not at a time, even those who are retiring, most of them were elected in 1976, but some of them are also having continuity. It is like a continuing stream. We join the stream. The stream continues. Some of us have the fortune of going with the stream a little longer, while some of us are left after covering a short distance. But whatever it may be, the fact remains that we have in this House developed a tradition, a system which is unique. It is nobody's case that there has not been any deficiency, but over the period of years the system of understanding, cooperation and spirit of working together which we have developed and mostly on the floor of the House, in spite of the fact that we different views, different approaches, has been strengthened and Rajya Sabha has emerged as one .of the unique institutions. Sir, simply if we take the six years' period from 1976 to 1982, how many changes have we seen on the floor of the House? When the members were elected in

1976 there was one Government. In 1977 they saw another Government, in 1979 they saw another Government and in 1980 they saw another Government. It is true, constitutionally we are not to act but we are to react and the House did react to the best of its traditions. Practically, during the whole decade of 70 this has happened. In 1970 when the ruling party got two-thirds majority in Lok Sabha, in this House it was in minority, but the ruling party did not have the difficulty. In spite of the fact that this House was in minority, they responded to the people's choice and cooperated. The same thing happened in 1977, in 1978 and the same

happened in 1980 when I assumed the responsibility as the Leader of tha House. Sir, I was Leader of the House, but it was a little misnomer in the sense that till June I was leader of the minority group in the House. Therefore, we have responded, we have built up some traditions, and it is mainly because of the contributions of the members because they wanted to maintain the best of the traditions.

Sir, we will be missing many known faces. Obviously, the first name that appears to any one of us is the face of Shri Bhola Paswan Shastri with whom I had the privilege of being inducted In the Council of Ministers on the same day. Obviously he was inducted as a Cabinet Minister and myself as a junior Minister. Subsequently, we worked together. Later on, we differed, but that difference of opinion in approach did never stand in the way of mutual respect and appreciation. It is applicable to each and every member. There Is no doubt that we will be missing some of the finest contributions which used to come from stalwarts like Mr. Raju or Mr. Sankar Ghose or Mr. Bhanu Pratap Singh or Mr. Bipinpal Das, and my good old friend Mr. Shahi. If I miss any name, it does not mean that they did not make any contribution, but it is just by way of illustration.

We will be missing another Member who is perhaps one of the oldest Member—Mr. Om Mehta. From 1964 to 1982, he was a Member of this House and is still a Member, retiring on 2nd April. As a Minister of Parliamentary Affairs, he made a very valuable contribution in building up better unders'anding between the Treasury Benchps and the Opposition and in the smooth functioning of this House.

Definitely, Sir, you will agree with me, all of us will be missing our good old friend, Mr. Madhavan, who was known for his undaunted courage. It is true that he speaks of his conviction and when he speaks he speaks without convention but out of his

conviction. At the same time, his carrying the umbrella always reminded me of the picture of Chamberlain which, in umbrella, became the status symbol of him.

Some good colleagues from our side are retiring, particularly the two ministerial colleagues-Dr. Chanana and Mr. Slsodia. Some of them are facing elections. I hope all of them will be coming back, particularly the Minister of Parliamentary Affairs, Mr. Bhishma Narain Singh and Mr. Mohammed Usman Arif who is also one of the old Members of this House, and some other Members. Mr. Baner-jee is retiring who has perhaps the longest association with this House, either sitting in the House just below your podium, or occupying the seat near Mr. Goswami. He has made very valuable contribution and we do appreciate his contribution.

Sir, I take this opportunity of expressing my own gratitude to all the Members, including those who are not retiring and particularly those who are retiring. While discharging my duties as the Leader of the House, I always received maximum cooperation and this is the tradition which I wanted to mention. As we gave cooperation when the other parties came to occupy the Treasury Benches, similarly I received cooperation when we came to occupy the benches. Th's same mutual understanding. cooperation and appreciation is an asset, is a tradition which we have created and I have no doubt, to a considerable extent, the institution has been stren»rthen<=d by the contributions of many, of whom some are ret'ring on 2nd April.

Sir, we are to say good-bye to th^m on an occasion like this with a heavy heart At the same time, we wish them good health, Deace. There is no doubt that they will be able to contribute to their various fields of activities from the exoeripnees which, to my mind, are no doubt rich. In a better manner in the future. I wish

them all a very ha] py life. I do not I liww how many of hem will go back to their professions. But in whatever areas they may fu iction, I have no doubt that they weald be in a position to contribute h a much better manner. We can 1 ill them that nobody is permanert here. It is a question of time. Many of us will join those who are retiring today either in the near future or remote! future. But the friendship, appreciation and unders anding which we have developed wil, I hope, continue to remain.

PAPERS LAID ON THE TABLE

MR. CHAIRMAN The House will now adjourn...

THE MINISTER OF STATE IN THE MINISTRIES OF AGRICULTURE AND RURA ,, DEVELOPMENT (SHRI R. V. SWAVIINATHAN): Sir, papers to be laid.

MR. CHAIRMAN: We might as well lay the paper; on the Table before we go.

SHRI **ARVIND GANESH** KUL-KARNI (Maharasltra): Sir, I have requested you fo • making a mention about Ra) Birendra Singh who is allowed to lay the papers, f particularly the I epor' of the NA-' FED. I am all alt ng approaching you and your elf you on 2-12-1981—and I c 0 not directed want to read that directive. Hay I request you. Sir, to advise th Minister the inquiry of the NAFED NACMF should be taken up ea^-lv bv tho Government a<: we h; v_P all sAvnl bwen requesting? May T request vou to give some advice to the Minister?

MR. CHAIRMAN: I will speak to Rao Birendra Sirgh.

श्री जादीश प्रयास मायर : में भी श्रीकृलकर्णी जी की बात से सहसत ्हं। में समझता हं पे*न* ले करने से पहले कम से कम जा फ्रव्हाचार का आरोप नाफेड के कार लगे हुए हैं उनके विषय में कुछ स्पष्टाकारण करें। यदि सब नहीं कारते तो वायदा करें कि अगले सब में इसके ऊर बहस करायेंगे । दुर्माग्य है कि नाफेड भ्रष्टाचार का भ्रष्टु है-राजनीतिक भ्रष्टाचार और व्यक्तिनः भ्रष्टाचार, वोनां का अडू बना हुआ है। दूसरे सदन के एक बंध इस्के चेया मैन हैं। उनके विषय में कुछ हीं कहना चाहता। उन पर गम्म'. ग्राराप हैं। उन ग्रारोपों के ह ते हुए यह रिपोर्ट खन बड अन्चित है। कायदे को मानना है तो त्यि द पटल पर रखे, अगर इसका स्तव्हाकरण नहां क ते त। आप यह निर्देश दें कि अगने सब में इस रिपार्ट के ऊपर सदन में बहस होनो चाहिए ।

Report and Accounts (for the year ended the 30th June, 1980) of the **National Agricultural Cooperative** Marketing Federation of India Limited, New Delhi and related papers

THE MINISTER OF STATE IN THE MINISTRIES OF **AGRICULTURE** AND RURAL DEVELOPMENT (SHRI R. V. SWAMINA-THAN): Sir, I beg to lay on the Table a copy each (in English and Hindi) of the following papers:

- (i) Annual Report and Accounts of the National Agricultural Cooperative Marketing Federatrti of India Limited. New Delhi for the yeir ended the 30th June, 1980, toeether with the Auditors' Report on the Accounts and Review by Government on the Report.
- (ii) Statement giving reasons for the delay in laying the paper mentioned at (i) above.

(Placed in library See No LT-3759 /82, for (i) ahd (ii).]